

(21)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/632/ (IB)/2017  
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD  
NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Bhagavath Krishnan  
Revathy. S.

Counsel for Applicant

Sankara Narayanan  
Senior Advocate

Counsel for Respondent

G. Senthil Kumar T.

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**ORDER**

Counsel for Petitioner/Financial Creditor present. Senior counsel representing the respondent present and prayed time for filing counter. Time is extended at request. Put up on 21.11.2017 at 10.30 A.M.

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**K Anantha Padmanabha Swamy**  
Member (Judicial)